

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 61  
ANSWERED ON 22.07.2024**

**ESTABLISHMENT OF KV IN SSB CAMP, BIRPUR**

†61 **SHRI DILESHWAR KAMAIT:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the payment of Land Registration Fee for establishment of Kendriya Vidyalaya (KV) in SSB Camp located in Birpur of Supaul Parliamentary Constituency in Bihar pending since year 2022, is to be paid from Paramilitary Forces Welfare Fund;
- (b) if so, the time by which the land registration for school is expected to be done; and
- (c) if not, whether the Government is having any plan by which the establishment and construction of KV located in Birpur be undertaken at the earliest?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) to (c) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals for establishment of new KVs are subject to approval of the competent authority as per extant procedures. At present, 1253 KVs including 50 KVs in the State of Bihar are functioning across the country.

Proposals for opening of new KVs are considered with the commitment of the sponsoring authorities to provide requisite resources including land (free of cost) and rent free temporary accommodation till the construction of permanent Vidyalaya building as per Kendriya Vidyalaya Sangathan (KVS) norms. A new KV at Sashastra Seema Bal (SSB) Camp Birpur, district Supaul, Bihar has been sanctioned in March, 2019 under the Sponsorship of Ministry of Home Affairs (MHA). However, the said KV could not be made functional as the requisite extent of land has not yet been leased / registered in favour of KVS. As per information received from MHA, there is no proposal in MHA regarding payment of land registration fee through Paramilitary Forces Welfare Fund for this KV.

\*\*\*\*\*